

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

14. IA 3890/2022 In C.P. (IB)/3223(MB)2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2024**

**NAME OF THE PARTIES: IA 3890/2022 Abhijeet Jain Vs. Pec  
Limited**  
**IN THE MATTER OF**  
**Gainwell Commosales Pvt Ltd**  
**V/s**  
**Pisces Exim India Pvt Ltd**

**Section: 9, 60(5) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Saurav Jain appeared for the Applicant. The matter could not be taken up due to paucity of time. List the matter on **11.06.2024** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

19.04.2024  
Sushil

**Sd/-**

**LAKSHMI GURUNG**  
**Member (Judicial)**